

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

704/252 /ND/2018

In the matter of :

FM Legal Circle Services (P) Ltd

.. PETITIONER

SECTION

Under Section 252

Order delivered on 24.5.2019

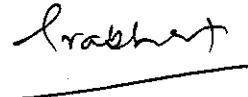
Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Ms. DeepaKrishan,
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor :
For the Respondent/Corporate Debtor :

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to
25.7.2019 due to paucity of time.



(Prabhat Kumar Sharma)
Court Officer

Surjit